

*Table-II: Causes of persons killed in road accidents in
Delhi for the calendar year 2013*

Causes of road accidents	Total Number of persons killed
Drivers' Fault	986
Fault of Cyclist	-
Fault of Pedestrian	-
Defect in condition of Motor Vehicle	4
Defect in Road Condition	-
Weather condition	25
All other Causes*	805
TOTAL	1,820

* includes fault of Driver of other Vehicles, fault of passengers, poor light condition, falling of Boulders, Neglect of civic bodies, stray animals, other causes and causes not known.

(c) and (d) Ministry of Road Transport and Highways has formulated a multi-pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care. The consolidated recommendations regarding recommending various short term and long term measures has been advised to the States for implementation. In spite of increasing motorization, the road accident fatality data shows a downward trend.

Deaths during ship breaking

2448. SHRI BAISHNAB PARIDA: Will the Minister of SHIPPING be pleased to state:

(a) whether some deaths have been reported during the process of ship breaking at the ship breaking ports in the country, if so, the details thereof;

(b) whether proper precautionary action plan has not been installed at such places to control such deaths; and

(c) if so, the action plan of Government to work out a strategy to ensure that the people entrusted with each jobs are not harmed in any manner during the process of ship breaking?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Yes, Sir. It has been reported that 13 workers

have lost their lives in the year 2014 at Alang Soshiya Ship Breaking Yard out of which 5 workers died when a fire broke out on 20th June 2014 during the process of cutting a tank of a ship, named D.V Perin, with the help of gas-cutter.

(b) and (c) These unfortunate accidents have taken place in spite of strict safety and precautionary measures in place. Under the Ship Breaking Code 2013, tankers are required to obtain 'fit for work' certificates issued by Petroleum and Explosives Safety Organization (PESO) or any competent agency authorized by Directorate of Industrial Safety and Health, under the Factories Act, before beaching for the purposes of breaking. The vessels are required to complete gas freeing operation and obtain certificates failing which the vessels will be sent off. Besides, the Ship Breaking Code also provides for elaborate provisions for safety compliance like space for safe passage, fire fighting equipments, appointing qualified Safety Officers for supervision, distance to be maintained during cutting operations, providing personal protection equipments, displaying of 'dos and don'ts', inspection by state government officials, training of workers, etc.

Declaration of State Highways as National Highways

2449. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has decided to declare certain State Highways as National Highways;

(b) if so, the details thereof, State-wise;

(c) the reasons for achieving even the halfway mark of its annual construction target; and

(d) the fresh steps taken by Government to expedite development of newly identified State Highways as National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Expansion of National Highway network is a continuous process and declaration of new National Highways is taken up from time to time depending upon requirement of connectivity, *inter-se-priority* and availability of funds.

(c) 2212 km. have been constructed upto November, 2014 against the annual target of 6300 km. This is mainly due to the fact that pace of construction picks up after October *i.e.* completion of Monsoon season.